

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 19<sup>th</sup> JULY, 2024, 02:30 P.M.**

**CP/4/GB/2024**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	R. K. Fortune Developers Pvt. Ltd.
Under Section	U/s 441, R/w 96 & 99 of Companies Act, 2013

For Petitioner (s) : Mr. D. Mittal, CS.

For Respondent (s) :

**ORDER**

Ld. Authorized Representative CS Mr. D. Mittal appears on behalf of the Petitioner. ROC report has been filed and the same is taken on record.

List the matter for further consideration on **23.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**Deep Chandra Joshi**  
Member (Judicial)